

(ii) The Indian Forest Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1981, published in Notification No. GSR 602(E) in Gazette of India dated the 16th November, 1981.

(iii) The Indian Forest Service (Pay) Eight Amendment Rules, 1981, published in Notification No. GSR 603(E) in Gazette of India dated the 16th November, 1981.

(iv) The Indian Forest Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1981, published in Notification No. GSR 604(E) in Gazette of India dated the 17th November, 1981.

(v) The Indian Forest Service (Pay) Ninth Amendment Rules, 1981, published in Notification No. GSR 605(E) in Gazette of India dated the 17th November, 1981.

(vi) The Indian Administrative Service (Fixation of Cadre Strength) Sixteenth Amendment Regulations, 1981 published in Notification No. GSR 925 in Gazette of India dated the 10th October, 1981.

(vii) The Indian Administrative Service (Pay) Eleventh Amendment Rules, 1954, published in Notification No. GSR 926 in Gazette of India dated the 10th October, 1981.

(viii) The Indian Administrative Service (Fixation of Cadre Strength) Seventeenth Amendment Regulations, 1981, published in Notification No. GSR 944 in Gazette of India dated the 24th October, 1981.

(ix) The Indian Administrative Service (Pay) Twelfth Amendment Rules, 1981, published in Notification No. GSR 945 in Gazette of India dated the 24th October, 1981.

(x) The All India Services (Discipline and Appeal) Amendment Rules, 1981, published in Notification No. GSR 959 in Gazette of India dated the 31st October, 1981.

(xi) The All India Services (Group Insurance) Rules, 1981, published in Notification No. GSR 584(E) in Gazette of India dated the 10th November, 1981.

[Placed in Library. See No. LT-2927/81].

(5) A copy of the Delhi Police (Promotion and Confirmation) (Second Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. F.10/31/81-Home (P) Estt. Delhi Gazette dated the 25th September, 1981, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library. See No. LT-2928/81].

IRON ORE MINES AND MANGANESE ORE MINES LABOURS WELFARE FUND (AMENDMENT) RULES, 1981, A STATEMENT REGARDING ACTIONS ON OLDER WORKERS ADOPTED AT 667TH SESSION OF INTERNATIONAL LABOUR CONFERENCE HELD AT GENEVA IN JUNE 1980 AND NOTIFICATIONS UNDER EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): On behalf of Shri P. Venkata Reddy, I beg to lay on the Table:

(1) A copy of the Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 921 in Gazette of India dated the 10th October, 1981, under sub-section (4) of section 12 of of the Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund Act, 1976. [Placed in Library. See No. LT-2929/81].

(2) A statement (Hindi and English versions) indicating the action taken or proposed to be taken on the recommendations concerning Older Workers adopted at the Sixty-sixth Session of International Labour Conference held at Geneva in June, 1980. [Placed in Library. See No. LT-2930/81].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(i) The Employees' Deposit Linked Insurance (Amendment) Scheme, 1981, published in Notification No. GSR 548(E) in Gazette of India dated the 3rd October, 1981.

(ii) The Employees' Provident Funds (Fifth Amendment) Scheme, 1981, published in Notification No. G.S.R.549(E) in Gazette of India dated the 3rd October, 1981. [Placed in Library. See No. LT-2931/81].

12.08 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Pensions' (Amendment) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 23rd November, 1981."

PENSIONS' (AMENDMENT) BILL, 1981
AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Pensions' (Amendment) Bill, 1981, as passed by Rajya Sabha.

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

THIRTIETH REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Thirtieth Report of the Committee on

Private Members' Bills and Resolutions.

12.09 hrs.

CHIT FUNDS BILL

REPORT OF SELECT COMMITTEE

SHRI ERA ANBARASU (Chengapattu): I beg to present the Report (Hindi and English versions) of the Select Committee on the Bill to Provide for the regulation of chit funds and for matters connected therewith.

SHRI BIJU PATNAIK (Kendrapara): Do you not allow a discussion on minorities being slaughtered by the Police.

अध्यक्ष महोदय . बीजू साहब, मैंने कल भी आप से कहा था कि आप आ कर बात कीजिए, फिर मुझे समझाइए कि क्या करना है लेकिन आप वापस चले गये।

(व्यवधान)

अध्यक्ष महोदय . हमने सारे कम्युनल राइट्स देखे हैं।

(व्यवधान)

अध्यक्ष महोदय . मेरी बात सुनिए, अगर यही तरीका है, यही तरीका अख्तियार करना है और मन बना लिया है कि हमने काम नहीं करना है तो दूसरी बात है। मेरी बात सुनिए।

(व्यवधान)

अध्यक्ष महोदय . आप कहाँ चलने देते हैं। आप तो ऐसे करते हैं।

(व्यवधान)

अध्यक्ष महोदय . सब बैठ जाए। मैंने कल भी विजनिंस एडवाइजरी कमेटी में कहा, उनके समझे सब रख दिया, सब बातें डिसकस हो चुकी हैं। उनसे कहा गया कि आप प्रियारिटो फिक्स कर लो। मैं तो कुछ रखता नहीं हूँ। मैं इस बात के लिए हैरान हूँ कि आप लोग दुहाई